

Ministers of the State Governments to think over that.

**Shrimati Savitri Nigam:** My question is entirely different. I have asked why the Central Government is not ready to meet the losses when they introduce prohibition.

**Shri Hathi:** This question will be discussed with the Chief Ministers at that meeting.

**Mr. Speaker:** Next question.

**श्री यशपाल सिंह :** अध्यक्ष महोदय, जिन लोगों के नाम इस में हैं उन्हें तो चांस मिलना ही चाहिये। क्या उन्हें इन्साफ नहीं मिलेगा। जो लोग यहां एक एक मिनट बैठे रहते हैं और सवाल के सिग्नेटरीज हैं उन को भी टाइम नहीं मिला। यह इतना इम्पोर्टेंट क्वेश्चन है जिस पर हम ने लोगों से वोट मांगा है। हम शराब बन्दी के नाम पर अपनी जनता को रिप्रेजेंट करते हैं, हम को भी समय नहीं मिला। हमें समय जरूर मिलना चाहिए।

**अध्यक्ष महोदय :** आज समय नहीं मिल पाया है तो आगे किसी समय में जरूर आप को समय दूंगा।

#### **Jammu and Kashmir Rehabilitation Machinery**

\*33. **Shrimati Savitri Nigam:** Will the Minister of Labour, Employment and Rehabilitation be pleased to refer to the reply given to Starred Question No. 771 on the 31st August, 1966 and state:

(a) the result of a probe made by the Home Ministry into the affairs of Jammu and Kashmir State rehabilitation machinery with regard to the misuse of funds; and

(b) whether any judicial inquiry has been instituted in this respect?

**The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shah Nawaz Khan):** (a) In the reply given to Starred Ques-

tion No. 771 on the 31st August 1966, it was categorically stated that the allegations of the misuse of funds were without any basis. There was therefore no case for any probe to be made by the Home Ministry. No probe was undertaken by the Home Ministry.

(b) As the Government are satisfied that the work of relief and rehabilitation has been done efficiently and the allegations of the misuse of funds are not based on facts, there is no case for an inquiry—judicial or otherwise.

**Shrimati Savitri Nigam:** I would like to draw the attention of the Minister to the various news items which have been published in the newspapers. I would like to know, if the case is so, why those news items were not contradicted by the Government.

**Mr. Speaker:** That is not necessary that it must be contradicted. He has answered that it is not a fact.

**Shrimati Savitri Nigam:** I would like to know whether Government has received any complaints about the misuse of funds or about drawbacks in the present rules and regulations which are governing the distribution and rehabilitation work?

**Shri Shah Nawaz Khan:** We came across some vague allegations in the press and otherwise. Departmental enquiries were made, and we made enquiries from the State Government. There was no basis for those allegations whatsoever, and therefore there is no question of an inquiry.

**Shrimati Savitri Nigam:** I am asking about complaints, whether he has received any complaints about the rules and suggesting that they should be changed.

**Mr. Speaker:** He says he has received some complaints which were found to be baseless.

**Shri Shah Nawaz Khan:** The rules have been functioning efficiently, and there is no need to change them now.

**Shri Sham Lal Saraf:** May I know whether Government is aware of the demonstrations held by refugees from the Chamb-Jaurion area when thousands of men, women and children traversed at least 60 miles on foot right up to Udhampur in order to protest to the Government at Srinagar and of the fact that by plain pressure and persuasion of local political leaders they were persuaded to go back? What were the allegations they were putting forth? May I know if that has got any relation to the fact that the Minister of Rehabilitation of the State had to quit his office, if it has got any bearing on the question under reply now?

**Shri Shahnawaz Khan:** In a situation where lakhs of people are displaced some complaints are bound to arise, but Government has, by and large, dealt with the question efficiently. About one lakh of people from the Chamb-Jaurion area were uprooted; about 90 per cent of them have gone back. The Government has set aside about Rs. 8 crores for their relief and rehabilitation, of which about Rs. 5 to 6 crores have already been spent.

The work is progressing fairly satisfactorily. As far as my knowledge goes, the resignation of the Minister of Rehabilitation has nothing to do with these complaints.

**Shri Hem Barua:** In reply to Shri-mati Nigam's question, the hon. Minister said that he had received no complaints. Now, in reply to Mr. Saraf he said he had received complaints and there were bound to be complaints. Which statement is correct?

**Shri Shahnawaz Khan:** The earlier reference was to complaints regarding embezzlements of funds. The later reference is about allowances, etc. which are not given to the refugees, and complaints of that nature... (Interruptions.)

**Mr. Speaker:** Next question.

### Workers Education Programme

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- \*34. **Shri D. C. Sharma:**  
**Shri D. J. Naik:**  
**Shri P. R. Chakraverti:**  
**Shri H. C. Linga Reddy:**

**Will the Minister of Labour, Employment and Rehabilitation be pleased to state:**

(a) whether a Committee has been set up to review the progress of the Workers' Education Scheme launched eight years ago;

(b) if so, the progress made by the Committee so far; and

(c) the nature of its recommendations?

**The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shahnawaz Khan):**  
 (a) Action to constitute the Committee is being taken.

(b) and (c). Do not arise at this stage.

**Shri D. C. Sharma:** How long will it take the Government to constitute this committee and will the representatives of workers also be included or it will be only a kind of a departmental committee consisting of secretary, deputy secretary and under secretary?

**Shri Shahnawaz Khan:** The personnel of the committee has been finalised and it will not take long before it is formally announced. We are taking the approval of the persons selected to serve on this committee. Some Members of Parliament are also associated and we are taking the permission of the Minister of Parliamentary Affairs. It will be a committee on which both the workers and the Government representatives will be there.

**Shri D. C. Sharma:** What is the net result of the scheme of workers' education launched by Government eight years back and how many workers has it covered so far, and what have been